

State/UTs	Housing Shortage (in million)
West Bengal	1.33
Andaman and Nicobar Islands	0.00
Chandigarh	0.02
Dadra and Nagar Haveli	0.05
Daman and Diu	0.01
Delhi	0.49
Lakshadweep	0.01
Puducherry	0.07
ALL INDIA	18.78

*Note:* \*Andhra Pradesh means the erstwhile State of Andhra Pradesh *i.e.*, the area now comprising the present-day State of Andhra Pradesh and Telangana.

*Source:* Report of the Technical Group (TG-12) on Urban Housing Shortage (2012-17)

#### **Assessment of increase in metro rail fare**

†2749. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has identified various destination areas in the National Capital Territory before raising the metro rail fare and if so, the details thereof and if not, the reasons therefor;

(b) whether increase in fare would affect the poor, the lower middle class and the students; and

(c) if so, whether Government has made any impact assessment of increase in metro rail fare on commuters of various backgrounds residing in National Capital Territory and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) The Fare Fixation Committee (FFC), constituted by the Central Government, under the provisions contained in sections 33 to 37 of The Metro Railways (Operation and Maintenance Act), 2002, recommends the fare for a metro rail. The FFC is chaired by a working or retired judge of High Court and one nominee each of Central Government and the respective State Government. The recommendations made by the FFC are binding on the metro railway administration.

† Original notice of the question was received in Hindi.

(b) Delhi Metro Rail Corporation Ltd. has informed that the issue of affordability by various classes of metro travellers was kept in view by the 4th FFC in its report.

(c) No, Sir.

### **Rehabilitation of slum dwellers**

2750. DR. R. LAKSHMANAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has started rehabilitation of slum dwellers under PMAY-U across the country including Tamil Nadu, if so, the details thereof; and

(b) whether Government is facing any difficulty in resettling the slum dwellers under this project due to non-availability of suitable land in all the States including Tamil Nadu, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) The Ministry is currently implementing In-Situ Slum Rehabilitation (ISSR) component of Pradhan Mantri Awas Yojana (Urban) mission, including the subsumed projects of Rajiv Awas Yojana (RAY), for rehabilitation of slum dwellers across the country including the State of Tamil Nadu.

Out of 1,94,514 houses sanctioned under ISSR component of PMAY(U) including that of subsumed projects of RAY across the country, 1,25,718 houses have been grounded for construction.

(b) As slum including its rehabilitation is State subject, States/UTs have been advised to ensure availability of encumbrance free land while initiating a project.

### **Housing, sanitation and lavatory facilities to urban poor**

2751. SHRI P.L. PUNIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the total number of homeless urban poor, category-wise, SC, ST and others and State-wise;

(b) the total number of urban poor households without any sanitation facility, category-wise, SC, ST and others, and State-wise;

(c) the total number of urban poor households without toilets, category-wise, SC, ST and other, and State-wise; and

(d) the steps taken by Government to provide housing, sanitation and lavatory facilities to urban poors in last two years and outcome thereof, State-wise?